(b) whether the Ceatral Government have agreed to the request; if not what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) and (b) The position with respect to demand bythe Government of Gujarat regarding edible oils, rice, and polyester and controlled cloth is as under:-

Edible oils: Gujarat Government had asked for an allocation of 11,500 tonnes per month of Palmolein. As a result, the allocation was raised to 7000 tonnes from July, 1984 against the allocation of 5,000 tonnes made during June, 1984. Proposal from the Government of Gujarat for additional allocation for the remaining months of the current oil year i.e. September and October, 1984 is under examination.

Rice-. Against the demand by the Government of Gujarat for at least 15,000 tonnes of rice per month, an allocation of 7 500 tonnes is being made. Allocation of rice to various States including Gujarat is made on a month to month basis, taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability .ind other related factors. These allocations from the Central Pool are only supplemental to the open market availability.

Polyester and controlled cloth: Gujarat Government has not asked increased either for for quota blended polyester cotton cotton or controlled cloth.

Colleges awarding Degree]Diploma in Pharmacy

1629. SHRI K. CHATHUNNI MASTER Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the names of Colleges recognised for awarding diploma/ degree in pharmacy in the country; and

(b) what is the number of students admitted to these courses in each year during the last three years?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) Number of Institutions imparting training in Diploma in Pharmacy 170 (number's detail in Annexure I).

2. Number of institutions imparting Training in B. Pharma degree in Pharmacy 25 (number's detail in Annexure II).

(See Appendix CXXXI, Annexure No. 36 for I and II).

(b) Diploma in Pharmacy;

| Year | Number |
|---------|----------|
| 1981-82 | 4842 |
| 1982-83 | 5596 |
| 1983-84 | 7247 |

Regarding admission of students in B. Pharmacy (Degree course) during the last three years information is being collected and will be laid on the Table of the House.

वैद्य विशारद आदि की डिग्नियों का दिया जाना

1630- श्री राम पूजन पटेल : श्री कैलाशयति मिश्र :

न्या स्वास्थ्य श्रीर परिवार कल्याण मंत्री यह बताने की प्रथा करेंगे कि:

- (क) क्या यह सच हैं कि हिन्दी साहित्य सम्मेलन प्रयाग, उत्तर प्रदेश द्वारा कैंध विज्ञारद" और "आयुर्वेद रतन" डिग्नियां सभी भी प्रदान की जा रही हैं, हालांकि संगत नियम के संघीन ये 1967 तक ही मान्य थी; यदि हां, तो 1967 के बाद कितने छात्रों ने ये डिग्नियां प्राप्त कीं;
- (ख) क्या यह भी सच है कि अनुभव के आधार पर किसी संस्था/संगठत द्वारा पंजीयन की अनुमति देशा गैर-कानुनी है;
- (ग) यदि उपरोक्त भाग (क) श्रीर (ख) के उत्तर "हां" हो तो केन्द्रीय सरकार स्वास्थ्य योजना के श्रधीन श्रायुर्वेद

137

फार्मीसस्टों के पदों के लिए अधिस्चित भर्ती नियमों में निर्धारित ऋईताओं की सची में "वैद्य "विशारद" "ग्रायवेंदिक भिषक'' ग्रथवा "ग्रायवेंदिक रत्न" के शामिल किये जाने के क्या कारण हैं; स्रोर

(घ) सरकार केन्द्रीय सरकार स्वा-रूप योजना के अधिसचित भर्ती नियमों से इन ग्रहंतायों को कब तक निकालने का विचार रखती है ?

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय में उपमंत्री (कमारी कमदबेन एम० जोशी) : (क) हां। इस मंत्रालय को 1967 के बाद ऐसी डिग्नियां प्राप्त करने वाले छात्रों की संख्या के बारे में कोई जानकारी नहीं है।

- (ख) भारतीय केन्द्रीय चिकित्सा परिषद् अधिनियम, 1970 की धारा 17 के लाग होने (ग्रर्थात 1-10-1976) के बाद भारतीय चिकित्सा का कोई राज्य बोर्ड ग्रनभव के ग्राधार पर किसी भी व्यक्ति का पंजीकरण नहीं कर सकता।
- (ग) और (घ) इस मामले की जांच की जा गही है।

Direct rail link, between Bombay and Tirunelveli

- 1631. SHRI V. GOPALSAMY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any memorandum has been received by Government from the Bombay Tamil Pervai requesting for a direct train between Bombay and Tirunelveli;
- (b) if so what are the details thereof;
- (c) whether the suggestions therein have been considered; and
- (dj if so, what steps are being taken to provide a direct train link between Bombay and Tirunelveli?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY); (a) Yes, Sir.

(b) The requests made include (i)

through running coaches between Bombay and Tirunelveli, (ii) extension of Island Express to Tirumelveli/ Kanniyakumari, (iii) combining 129/ 130 Udyan Express and 25/26 Island Express with slip coaches for Tirunelveli and (iv) running a train between Bombay VT and Kanniyakumari.

(c) Yes_j Sjr.

(d) The volume of traffic offering between Bombay and Tirunelveli does not jutify introduction of a direct train. Besides, a direct train by all B. G. route will be longer invoUing enhanced fares Passengers at present prefer to travel with a change over at Madras by M. G. The other suggestions made involve drastic changes in the existing pattern of services which is not desirable and requires onduc tion of additional resources which are not available. However, 81/**■**82 Bombay-Trivandrum Tayanti Janta Express has since been extended upto Kanniyakumari and passengers proceed to Tirunelveli with a change over at Negercoil.

Urani system of medicine in C.G.H.S. **Dispensaries**

1632. SHRI SHAMIM AHMED SID-DIQI; Will the Hinister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal under Government's consideration to provide facilities for the treatment of patients iE the C.G.H.S, dispensaries through the Unani System af Medicine?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI); C.G.H.S deneficiarjes are already availing medical facilities from existing Unani C.G.H.S. dispensaries/ Units.

Betterment of Hindustan Dawakhana

- 1633. SHRI SHAMIM AHMED SID-DIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that no steps have been taken for the betterment of the Hindustani Dawakhana, Delhi by Government since its take-cer ir. 1954: and